## [Translation]

## Increase in Railway Services

9555. SHRI RAMESHWAR PRASAD: Will the Minister of RAILWAYS be pleased to state.
(a) the percentage of increase in the number of regular and temporary railway
employees in 1988-89 in comparisonto 197273; and
(b) the percentage of increase in the number of trains, good trains, railway station, halts, rail line; railway crossings and signal points during the said period?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) 15\%
(b)

|  |  | Percentage Increase ( + )/ Decrease (-) |
| :---: | :---: | :---: |
| i) | trains | $+\quad 33.2$ |
| ii) | goods trains | + 42.4 |
| iii) | railway stations | - 0.21 |
| iv) | halts | + 70.5 |
| v) | rail lines (Route Kms.) | + 3.05 |
| vi) | railway crossings | + 0.5 |
| vii) |  <br> Telecommunicalion units) | + 128.36 |

[English]

## Regularisation of commission vendors bearers on Dharmavarm station

9856. SHRI S. GANGADHAR: Will the Minister of RAILWAYS be pleased to state:
(a) the number of commission vendors/ bearers of Dharmavarma Railway station in Guntakal Division of South Central Railway awaiting regularisation;
(b) whether Government propose to regularise these commission vendors/bearen: and
(c) if so, when and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) As of now, there are no Commission Bearers awaiting regularisation at Dharmavaram Station on Gurtakal Division of South-Central Railway. Only 11 Commission vendor's are available for being consideredtior regularisation as and when vacancies arise on Guntakal Division.
(b) and (c). Hon'ble Supreme Court in its judgement dated 8.10.1987 ordered for regularisation of services of Commission Bearers so registered first and thereafter Commission Vendors will be considered for such regularisation as and when vacancies arise, as per their seniority. Accordingly, 25 Commission Bearers on Guntakal Division of South Central Railway were regularised.

